NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S)

: M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S)

: Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIYAYISAK

ORDER

Counsel for the petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that notice has been issued to the respondents and prays time to file postal receipts alongwith track delivery report by the next date of hearing. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)-

(K.Anantha Padmanabha Swamy)

Member (Judicial)